

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 257
(IB)-266(ND)2019

IA/1273/2020 IA/3960/2020 IA/3975/2020 IA/3468/2020
IA/5173/2020

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan ... **Applicant/Petitioner**
Versus
M/s. Horizon Buildcon Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 23.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Mr. Prateek kushwaha, Advocate Applicant in IA No. 1273/2020
Abhay Pratap Singh, Advocate for Kaveri Society, Ms. Mayuri
Raghuvanshi, Ms. Sangya Negi for R-2 in IA No.3975/2020

ORDER

Renotify on 05.01.2021


T.S SINGH
(COURT OFFICER)